

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 65 of 2019

IN THE MATTER OF:

C. Valli Narayan

...Appellant

Versus

C. Krishniah Cheety & Sons Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Mr. Kshitij Parashar, Advocate

**For Respondent : Mr. Sandeep Narain, Advocate for R-2 to R-7
Mr. Mandeep Kalra, Mr. Nishant Shankar and Mr.
Sandeep Mishra, Advocates for R-1 and R-10
Mr. Balaji Subramanian, Advocate for R-9**

O R D E R

18.02.2020 Learned Counsel for the Appellant states that arguing Counsel is not available, seeking adjournment is allowed. The Appeal is fixed for final hearing on **05th March, 2020**.

The undertaking given on the last date of hearing shall continue till next date of hearing.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Ms. Shreesha Merla]
Member (Technical)

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